

SPECIAL BENCH

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No. 908/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD AUGUST, 2018, 10:30 A.M

Name of the Company	M/s. Bitumen Corporation (I) Pvt. Ltd. -Vs- M/s. Basu & Co. Road Contractors Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Siddharth Singhal	Applicant	S. Singhal.
2.	Ishita Chakrabarti	Applicant	I. Chakrabarti
3.	Anamika Paudyal	Opposite Party	
4.	Yajnaseni Ghosh	Opposite Party	Yghosh.
5.	Kausik De	Opposite Party	

ORDER

The Ld. Counsel for the Operational Creditor appears. Ld. Counsel for the Corporate Debtor also appears. Ld. Counsel for the Operational Creditor submits that the matter is settled out of the Tribunal and sought time to report settlement.

List the matter on 31.08.2018.


(Jinan K.R.)
Member(J)